

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:836
ANSWERED ON:29.02.2000
CREATION OF NEW STATES
RATTAN LAL KATARIA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some States are unmanageable due to their big size;
- (b) if so, the Government propose to create new States; and
- (c) the steps being taken by the Government in this direction?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a) to (c): The Government is not contemplating any general re-organisation of States on the ground that some of them are unmanageable due to their big size. However, the Government has decided to re-organise the existing States of Bihar, Madhya Pradesh and Uttar Pradesh so as to provide for the creation of new States of Jharkhand, Chhattisgarh and Uttar Pradesh re-organisation Bill, 2000, which provides for the creation of the proposed State of Jharkhand, has been referred by the President to the State Legislature of Uttar Pradesh for expressing its views thereon as required under article 3 of the Constitution of India. The Bills for the re-organisation of the existing States of Bihar and Madhya Pradesh are proposed to be referred to the respective State Legislatures shortly for their views.